

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00400/2021

Dated Thursday the 8th day of April Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. T. JACOB, Member (A)

(Through Video Conferencing)

Noor Jan, aged 60 years,
Wife of late A. Basheer Khan,
employed as Serverat
Karnataka Express SBC vide
Category B.IV, Railways,
residing at No. 30/35,
Lawyer Varadha Pillai Street,
Ice House, Chennai 600014.

....Applicant

By Advocate M/s. D. Ashok Kumar

Vs

The General Manager,
Southern Railway,
Office of the General Manager,
Park Town, Chennai 600003.

....Respondent

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The reliefs prayed for in this OA is as follows:

"i. To direct the General Manager, Southern Railway, Office of the General Manager, Park Town, Chennai 600003, the respondent herein, to consider the representation of the applicant sent on 14.03.2020 and settle the terminal benefits payable to the applicant's husband A. Basheer Khan worked as a Server at Karnataka Express SBC vide category B.IV Southern Railway and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice,

ii. Pass such further orders as are necessary to meet the ends of justice and

iii. Award exemplary cost and thus render justice."

2. None appeared for the applicant. Heard the counsel representing Mr. P. Srinivasan, Sr. Standing Counsel for Railways appearing on advance notice.

3. Perused the OA and all the documents.

4. In view of the limited nature of prayer made in the OA, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 14.03.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.

5. OA is disposed of at the admission stage. No costs.

(T.Jacob)
Member(A)

(S.N.Terdal)
Member(J)

08.04.2021

SKSI